

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/241(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	UNITY SMALL FINANCE BANK LIMITED VS SOHOM SHIPPING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Nimisha Agarwal, Adv.] For the Financial Creditor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **13/08/2024**.

Satyajit Roy
(Court Officer)